

rayanpattinam were reported to have been misappropriated by the President of the Board of Trustees of the temples for personal use. The jewels have been redeemed subsequently and the Board of Trustees of the temple have been changed. Arrangements for appointing a separate audit wing are being made with a view to have audit of the accounts of all the religious institutions. Information from Nagaland, Uttar Pradesh and West Bengal is still awaited. The remaining States/Union territories have no information of any funds of religious trusts having been misused for political and other purposes.

**Construction of a Bridge over River Ganga near Patna**

\*278. SHRI B. P. MANDAL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that there has been persistent demand for a bridge over river Ganga near Patna ; and

(b) if so, whether the Central Government contemplate to undertake such construction ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

(b) As it is a State Project, the Government of Bihar are primarily concerned with its construction. However, in order to render financial assistance to the State in regard to this project, the Government of India have agreed to give a non-Plan loan to the Government of Bihar upto 50% expenditure on the bridge over the river Ganga at Patna during the Fourth Plan period subject to a maximum of Rs. 4.5 crores, the balance 50% expenditure to be met by the State Government being accommodated by them within the overall State Plan. Further action to go ahead with the project now rests with the State Government.

**Political Murders in Coal Belt in Bihar State**

\*279. SHRI S. M. KRISHNA ;  
DR. SUSHILA NAYAR ;

Will the Minister of HOME AFFAIRS

be pleased to state :

(a) whether Government have seen the press reports in the 'Hindustan Times' dated the 28th September, 1969 wherein it has been stated that there had been political murders in the Coal belt in Bihar State ;

(b) if so, the number of political murders in each coal belt during the last three years ; and

(c) the action taken or proposed to be taken in each ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have seen the press reports.

(b) and (c). Facts are being ascertained.

**Basic Education Re-Conservation and Management of Wild Life in Schools**

\*281. SHRI YAMUNA PRASAD MANDAL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether there is any proposal under consideration of Government that basic education about conservation and management of wild life and forests must be included in the curricula of studies in schools ;

(b) if so, the details of the proposal ; and

(c) the date from which it will be put into effect ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Attitudes for conservation of wild life and forests are kept in mind, while preparing material for text-books in Social Studies, Languages, Biology, Chemistry etc. and the main ideas of conservation are incorporated wherever feasible. The National Council of Education Research and Training is examining how best the students in the primary and secondary stages could be exposed at least in a small measure, to the proper appreciation of the problem.